

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/17/2017
NAME OF THE PETITIONER(S) : S.P. VELUMANI
NAME OF THE RESPONDENT(S) : MAGNUM SPINNING MILLS INDIA PVT LTD
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. Manjula Devi, Adv
For KSA & Co Company Secretaries Ltd
Columbore
For Petitioner
S. Manjula Devi

2. R. VIDHYASHANKAR }
R. ASHOK KUMAR } Counsel For Respondents
R. Ashok Kumar

ORDER

The counsel for both the parties present. The counsel for the respondent prays for time to get the translation of the document which are in Tamil. At request, time is enlarged. Put up on 07.09.2017 at 10.30 A.M.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Ch. Mohd. Sharief Tariq
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)